

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 31 OF 2020

K. P. Ibrahim

..... Petitioner

*V e r s u s*

State of Goa

..... Respondents

Mr. S. S. Kakodkar, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. G. Shetye, Additional Government Advocate for the Respondent no.1.

Mr. A. D. Bhohe and Mr. Pavithran AV, Advocates for the Respondent no.7.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 14<sup>th</sup> August, 2020

P.C.

1. We have heard the learned Counsel for the parties. We reserve the matter for orders.

M. S. JAWALKAR

M. S. SONAK, J.

arp/\*